

Declaration of Assets and Liabilities

Year 2021-2022

Sf
राजा
साह
11/2/22

I, SANTOSH KUMAR, son/daughter/wife of AYADHYA SAH,

aged 41 YEARS years, belonging to BHAR LEISLATIVE ASSEMBLY SECRETARY

service and presently working as ORDER PAPER DISTRIBUTOR

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2125
11/02/22
16

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	SARSWATI 2000 DEVI	NEHA KUMARI	NIKI KUMARI	RAHUL RAJ RITIK RAJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING PUNB SAVING 1000	PUNB SAVING RS-5000	PUNB SAVING 1000	SBI SAVING 1000	NIL
(iii)	Bonds, Debentures and Shares in companies		NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	LIC Policies 200000	NIL	
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE GUAMOUR BROD D6851	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 50 GRAM	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Santosh Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	258772	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, HERO FINANCIAL	400000 +
	(ii) Loans from financial institutions	8000, 4599	120000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

Santosh Kumar

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	100000/-	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN: CHLPK3394P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

111105365407

Gender :-

M (M/F)

Date of Birth :-

3 0 0 9 1 9 8 0 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

~~BIHAR LEGISLATIVE ASSEMBLY SECRETARY~~
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Santosh Kumar*

Name of Employee: SANTOSH KUMAR

Designation: ORDER PAPER DISTRIBUTOR

Department: BIHAR VIDHAN SABHA PATNA

Place: PATNA

Date: 11/02/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Santosh Kumar